

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA

O.A. 1200/1997

Date of order: 20.06.2001

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman.

Hon'ble Mr. B.P. Singh, Administrative Member.

NIHAR RANJAN BISWAS AND ORS.

- v e r s u s -

UNION OF INDIA AND ORS.

( E. RAILWAY )

For the applicants : None.

For the respondents : Mr. M.K. Bandhyopadhyay, counsel.

Heard on 20.06.2001

Order on 20.06.2001

O R D E R

G.L. Gupta, VC

When the matter is taken up today for hearing, none appears for the applicant. It appears from the record that on last five consecutive occasions neither the applicants nor their Id. counsel appeared in this case. We are satisfied that the applicants are no longer interested in pursuing the case. The O.A. is, therefore, dismissed for default.

S. N. Singh  
Member (A)

E. L. Gupta  
Vice-Chairman.

a.k.c.